

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENRGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5391**  
TO BE ANSWERED ON 25.07.2019

**SOLAR STREET LIGHT PROJECT**

5391. SHRI SUKHBIR SINGH JAUNAPURIA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has launched Solar Street Light Project to provide electricity in the villages of the country and if so, the details thereof;
- (b) the number of villages and hamlets covered and benefited under the said project during the last five years and the current year, State/UT-wise;
- (c) whether the Government has received complaints with regard to any shortcomings and if so, the details thereof;
- (d) whether any steps have been taken by the Government to fulfil the goals under the said project especially in villages and hamlets across the country; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP (SHRI R. K. SINGH)

(a) to (e) The Ministry of New & Renewable Energy (MNRE) is implementing following schemes for installation of solar street lights (SSLs) in the country:

- (i) Off-grid and Decentralised Solar PV Applications Programme: Phase-II and Phase-III
- (ii) Atal Jyoti Yojana (AJAY) Scheme: Phase-I and Phase-II

Under Off-grid and Decentralised Solar PV Applications Programme of MNRE, solar street lights are allocated to various States/UTs based on their demand and capacity available under the Scheme. The allocation of SSLs to different areas of States/UTs including the villages and hamlets is done by the respective State Nodal Agencies being State Implementing Agencies. Under this Programme Central Financial Assistance is made available up to 30% of the benchmark cost for General Category States and up to 90% of the benchmark cost for Special Category States.

Atal Jyoti Yojana (AJAY) Phase-I & Phase-II provides for installation of up to 2000 SSLs in selected Parliamentary Constituencies of the country. Under the Scheme, 75% cost of the SSLs is provided by MNRE and balance 25% from concerned Member of Parliament's MP Local Area Development Scheme (MPLADS) Fund. The Scheme provides for installation of SSLs at the locations suggested by Hon'ble MP including villages and hamlets of the Parliamentary Constituencies.

The State/UT wise number of SSLs reported installed during last five years and current year till 30.6.2019, under above mentioned schemes is given at **Annexure**.

Both the Schemes provide for mandatory five years warrantee of SSLs by the supplier and therefore, proper functioning and up keep of the SSLs is the responsibility of the supplier during warrantee period. On receipt of any complaint within the warrantee period the supplier attends the complaint and the same is supervised by the implementing agencies i.e. State Nodal Agencies in case of Off-grid and Decentralised Solar PV Applications Programme and Energy Efficiency Services limited (EESL) in case of Atal Jyoti Yojana.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA  
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**State/UT wise Solar Street Lights installed during last five years and current year  
(till 30.06.2019)**

S.No	State/UT	Solar Street Lights installed		
		Under Off-grid and Decentralised Solar PV Programme	Under AJAY Scheme	Total
1	Andhra Pradesh	1180	0	1180
2	Arunachal Pradesh	3937	0	3937
3	Assam	2797	6652	9449
4	Bihar	0	31497	31497
5	Haryana	12607	0	12607
6	Himachal Pradesh	53942	0	53942
7	Jammu & Kashmir	8350	0	8350
8	Jharkhand	0	10955	10955
9	Madhya Pradesh	1635	545	2180
10	Maharashtra	2000	0	2000
11	Manipur	10277	0	10277
12	Meghalaya	4527	0	4527
13	Mizoram	4894	0	4894
14	Nagaland	5964	0	5964
15	Odisha	0	10527	10527
16	Punjab	37404	0	37404
17	Rajasthan	0	262	262
18	Tamil Nadu	14269	0	14269
19	Telangana	1111	0	1111
20	Uttar Pradesh	12414	80355	92769
21	Uttarakhand	13551	450	14001
22	Lakshadweep	740	0	740
	<b>Total</b>	<b>191599</b>	<b>141243</b>	<b>332842</b>